

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4495
ANSWERED ON:06.08.2009
CONSTITUTIONAL BENCH
Ahir Shri Hansraj Gangaram

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission has recommended to constitute a permanent constitutional bench for immediate disposal of constitutional matters;
- (b) if so, the reaction of the Government thereto; and
- (c) the steps /action taken by the government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) No, Madam.
- (b) to (c) Does not arise.